

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 05<sup>th</sup> day of **February, 2020**.

**HON'BLE JUSTICE SHRI BHARAT BHUSHAN, MEMBER (J).**

Original Application Number. 330/00921/2011.

S.B. Singh.

.....Applicant.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant : Shri V.B. Vishwakarma (absent)  
Advocate for the Respondents: Shri D.S. Shukla

**O R D E R**

**(Delivered by Hon'ble Justice Shri Bharat Bhushan, J.M)**

List revised. No one is present for the applicant. Shri D.S. Shukla, learned counsel for the respondents is present.

2. It is seen from the order sheets that even on previous occasion, the counsel for the applicant and the applicant were absent. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**MEMBER- J.**

Anand...